

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey
v/s.
Tusker Cranes Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

35. C.P. (IB)-318/ (MB)/2018

Counsel for both sides present and filed consent terms. As the matter is settled between the parties, the matter is dismissed as withdrawn.

SD/ -

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/